Subansiri Lower Hydro Electric Project

1857. SHRI SILVIUS CONDPAN: Will the Minister of POWER be pleased to state:

- (a) whether the 2000 MW Subansiri Lower Hydro Project is being executed through indigenous technology or expertise of foreign agencies have been sought by the Government;
- (b) whether all aspects of flood, earthquake etc., have been accounted for in the planning of this project; and
- (c) what other steps Government is taking to fulfil the 50,000 MW Hydropower initiative proposed by the previous Government?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) The civil structures of the Subansiri Lower Hydroelectric Project (2000 MW) of National Hydroelectric Power Corporation Limited (NHPC) in Arunachal Pradesh are being designed indigenously. However, execution of Lot 1 contract comprising of diversion tunnels, coffer dams and main concrete dam is being done by the joint venture of M/s Boguchangesstroy (BGS) - M/s Soyuzgidgidrospectsstroy (SGS) and M/s Soma Enterprise Limited. M/s BGS and M/s SGS are Russian companies and M/s Soma is an Indian company.

- (b) Yes, Sir.
- (c) Under the 50,000 MW initiative, 162 hydroelectric projects spread over 16 States were taken up by Central Electricity Authority as the nodal agency with Central Public Sector Undertakings (CPSUs)/State Agencies as consultants for the purpose of preparation of Preliminary Feasibility Reports (PFRs) in the year 2003-04. Preparation of PFRs of 162 schemes with aggregate installed capacity of 47,930 MW was completed in August, 2004. As a follow up of preparation of PFRs, the exercise of preparation of Detailed Project Reports (DPRs) for attractive schemes selected from PFR schemes has been initiated, which would provide a shelf of projects for execution in the near future. Based on preliminary techno-economic analysis, 77 schemes (33951 MW), whose first year indicative tariff works out below Rs. 2.50/kwh, have been selected for taking up detailed survey and investigation and preparation of DPRs.